

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 516
TO BE ANSWERED ON 20.11.2019**

THEFT IN TRAINS

† 516. SHRIMATI RITI PATHAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been an increase in the cases of theft, loot and other crimes with passengers in various long distance trains;**
- (b) if so, the number of such cases reported during the last one year, zone-wise; and**
- (c) the efforts made by the Government to check such crimes and to ensure that the passengers travel in trains without any fear?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 516 BY SHRIMATI RITI PATHAK TO BE ANSWERED IN LOK SABHA ON 20.11.2019 REGARDING THEFT IN TRAINS

(a) to (c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Cases of Indian Penal Code (IPC) crimes are registered and investigated by the concerned Government Railway Police. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide information. Based on the data provided by Government Railway Police Stations, there is decrease in cases of Robbery in long distance trains registered during the year 2018 as compared to the previous year i.e. 2017. However, there is slight increase in the cases of theft of passengers belonging' (TOPB), Dacoity and Drugging of passengers in long distance trains registered during the year 2018 as compared to the previous year i.e. 2017. The zone-wise details of number of cases of TOPB, Dacoity, Robbery and Drugging in long distance trains registered during the last year i.e. 2018 are appended.

However, the following steps are also being taken by the Railways in coordination with GRP for safety and security of passengers in trains and at stations:-

- 1. On vulnerable and identified routes/sections, 2200 trains (on an average) are escorted by Railway Protection Force daily in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 473 stations over Indian Railways, to ensure safety and security of passengers.**

- 3. Security Help Line number 182 is operational over Indian Railways for security related assistance to passengers in distress.**
- 4. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers to enhance security and address their security concerns.**
- 5. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television (CCTV) Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 6. All Railway Stations and passenger carrying trains are planned to be progressively provided with CCTV based surveillance system.**
- 7. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**

APPENDIX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 516 BY SHRIMATI RITI PATHAK TO BE ANSWERED IN LOK SABHA ON 20.11.2019 REGARDING THEFT IN TRAINS

(a) to (c): The zone-wise details of number of cases of theft of passengers belongings, Robbery, Dacoity and Drugging in long distance trains registered over Indian Railways during the last year i.e. 2018, are as under:-

Zonal Railway	Number of cases of crimes in long distance trains registered			
	TOPB	Robbery	Dacoity	Drugging
Central	5930	79	10	39
Eastern	265	2	2	12
East Central	632	3	3	13
East Coast	488	6	0	8
Northern	2002	58	3	18
North Central	2118	35	1	28
North Eastern	203	11	2	12
Northeast Frontier	134	2	0	6
North Western	491	1	0	6
Southern	409	25	0	3
South Central	1791	37	11	4
South Eastern	387	1	0	3
South East Central	506	0	0	4
South Western	306	13	0	9
Western	1496	20	2	10
West Central	3319	29	0	9
